



2026:DHC:8986



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC011085322025

+ **ARB.P. 69/2026**

MAN INDUSTRIES (INDIA) LIMITEDPetitioner
Through: **Mr. Sanket, Adv.**

versus

INDIAN OIL CORPORATION LIMITEDRespondent
Through: **Mr. Sourabh Sharma and Mr.
Ronit Chopra, Adv.**

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **09.10.2026**

1. At the outset, learned Counsel for the Petitioner seeks leave to withdraw the present petition.
2. The present petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

OCTOBER 9, 2026/at

Signature Not Verified

Signed By: ANUBHAV
TRIPATHI
Signing Date: 09.10.2026
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